

ignore a Member. All the Members except me are being permitted to speak in the House it should be considered. This is my privilege.

[English]

MR. SPEAKER : What is this ? I told you that the file has reached me. I am looking into it. What else do you want ? I cannot allow this to be like this. There is process to go through

(Interruptions)

12.34 hrs.

[SHRI P.C. CHACKO in the Chair]

[Translation]

SHRI LALMUNI CHAUBEY : Mr. Speaker, Sir, I have given the notice of privilege. I was not given chance to speak in the House yesterday, why I am not being allowed now.

[English]

MR. CHAIRMAN : No, it is not allowed today. We have started the Zero Hour submissions.

[Translation]

SHRI LALMUNI CHAUBEY : No, I want to know. I want I may be listened today. Am I not being given the chance as it is against the Prime Minister . . . (Interruptions). When Mr. Gandhi was Prime Minister a matter was sent to the Privilege Committee in this House. You too belong to her party . . . (Interruptions)

[English]

MR. CHAIRMAN : Please take your seat. What you are saying is not going on record. Take your seat, please.

(Interruptions)\*

MR. CHAIRMAN : This is not going on record.

(Interruptions)\*

MR. CHAIRMAN : Why do you waste your time ? Why do you waste the time of the House ? It is not going on record. Please take your seat.

(Interruptions)\*

MR. CHAIRMAN : It is not allowed. Please understand

\* Not Recorded

this. The Hon. Speaker has not allowed that. We have now started the Zero Hour submissions. Please take your seat. Do not waste your energy. This is not going on record. It is closed.

(Interruptions)\*

MR. CHAIRMAN : Please do not shout like this. This is not fair.

(Interruptions)

MR. CHAIRMAN : You should respect the House and the other Hon. Members also. We have already started the Zero Hour. A ruling has already been given. You cannot question the ruling of the Chair. Please understand that a ruling has been given in this matter. Kindly take your seat. I am not allowing you. A ruling has been given by the Chair. You cannot question that. There is no question of reopening it. I am not going to reopen that. The decision that the Hon. Speaker has taken will not be reopened. Kindly take your seat.

(Interruptions)

SHRI A.C. JOS (Idukki) : Sir, I am on a point of order.

MR. CHAIRMAN : Shri Jos, this is Zero Hour. There is no point of order during Zero Hour.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, there are very responsible leader present in the Opposition. I would request them to please restrain him . . . (Interruptions)

MR. CHAIRMAN : You are wasting the time of the House. You do not have the permission of the Chair.

[Translation]

SHRI RAMSAGAR (Barabanki) : Mr. Chairman, Sir, I should be listened. I have rights to speak here . . . (Interruptions). I would like to request to the House that public and their representatives have fundamental rights to stage Dharna peacefully and to attract the attention of Government, if there is any atrocity. Sir, the leaders and workers of Samajwadi Party are harrassed in U.P. They are killed . . . (Interruptions).

[English]

MR. CHAIRMAN : Let him finish in a minute. He has been allowed. Please do not interrupt. We are allowing everybody today. There is a list before me.

\* Not Recorded

[Translation]

SHRI RAMSAGAR : Atrocities are committed there on Dalit Society. Our M.L.A. in Hardoi district . . . (Interruptions)

SHRI VINAY KATIYAR (Faizabad) : Sir, He is wrong. The matter is connected with state. It should be raised there. . . (Interruptions).

[English]

MR. CHAIRMAN : Hon. Member, it is a State subject. I think, you have completed. Take your seat.

(Interruptions)

MR. CHAIRMAN : I would request Hon. Members who are standing in the aisle to go back to their seats.

[Translation]

SHRI RAMSAGAR : Sir, Shri Dharmaj Mishra, M.L.A. of our party and 22 others staged a 'Dhama' for the atrocities in district Hardoi . . . (Interruptions). He and his people were sent to jail and all the persons were prosecuted. They are facing atrocities in Jail. This is the situation in U.P. I want to submit through you that D.G.P., U.P. has said . . . (Interruptions) corruption is prevalent there. Districts and police stations are sold there. And hence we see a large number of incidents of atrocities in the state. Atrocities on the workers of Samajwadi Party should be prevented and they should be released and the cases against them should be withdrawn.

[English]

MR. CHAIRMAN : Please take your seats. I am on my legs. We have started the Zero Hour. You have not given notice.

(Interruptions)

MR. CHAIRMAN : Why do you stand up like this ? It is basically a State subject. Normally, such matters are not allowed but since the hon. Speaker had allowed you, you have made your point. No other hon. Member would be allowed to elaborate on that. He has completed his submission. I am going to call the names of the hon. Members from the long list.

(Interruptions)

[English]

MR. CHAIRMAN : No. You need not deny that.

[Translation]

SHRI VINAY KATIYAR : Mr. Chairman, Sir, he is

levelling allegations and his statement is false . . . (Interruptions). Please give an opportunity to me also to speak . . . (Interruptions).

[English]

MR. CHAIRMAN : You need not deny that. Will you allow me to call the names according to the list ? Shri Katiyar, please do not try to deny it. He has completed his submission. We are not going to have a debate on that subject. If you are going to reply to him, then the discussion would continue. Please do not create a situation like that. He has completed his submission; and we are moving on to the next item. Without giving your name earlier, please do not try to speak now.

(Interruptions)

[Translation]

SHRI VINAY KATIYAR : Mr. Speaker, I want just to say that murders, thefts and dacoities are committed through his agents and not allowing the Government to function smoothly . . . (Interruptions). He is interrupting here also and is daily giving false statement like this . . . (Interruptions). Mr. Speaker why he is raising it here, it is a matter of the state.

[English]

MR. CHAIRMAN : He has made the point. I am going to call all the Hon. Members.

(Interruptions)

MR. CHAIRMAN : Please understand that you have made your point, Shri Ram Sagar that is on the record; you should be satisfied with that. Please understand that. All the Hon. Members who have given their names will be called.

[Translation]

KUNWAR SARVARAJ SINGH (Aonla) : Mr. Speaker, I also have given notice on this subject.

SHRI RAMSAGAR : Mr. Speaker, I was submitting.

[English]

MR. CHAIRMAN : I will call you. Why do you not listen? Please take your seats. Shri Ram Sagar, no further submission is necessary; you have completed. I am going to call those Hon. Members who have given their names, one by one. Please avail this opportunity.

(Interruptions)

MR. CHAIRMAN : Shri Katiyar, Please do not do like this. This is too much.

*(Interruptions)*

*[Translation]*

MR. CHAIRMAN : Shri Surendra Yadav, you please finish your speech in one minute.

*[English]*

There are so many names of the hon. Members here. Please complete it as quickly as possible.

*(Interruptions)*

*[Translation]*

SHRI SURENDRA YADAV (Khalilabad) : Hon. Chairman Sir, my Parliamentary Constituency is Khalilabad and its areas are destroyed and ruined almost every year by the flood havoc of Ghaghra, Rapti, Kunai, Amy, Kathinaiya rivers etc. The Government shows its concern towards flood affected villages only after the havoc of flood. If the Central and State Government prepare any scheme after taking concrete steps of control the flood and implement them vigorously well in time then the flood affected villages could have been saved from destroying.

During the flood season the residents of many villages like Kharagpur, Gajghat, Khalipurva, Mikharipur, Narayanpur, Jagdishpur, Rampur etc. which are situated on the bank of Bahari Madraha dam of Ghaghra river and of villages Badya thather, Visum purva, Jarva, Bailali etc. which are situated on the bank of Karmaini - Bailali dam of Rapti river are not able to sleep in the nights they are feared that these dams may break out at any time and all the villages may be submerged in flood waters and they may lost their lives and property. More than half area of Bailali Village has already submerged in the stream of Rapti river. Narayanpur Village has also been ruined due to Cracks in dam. But the Administration could not make any arrangements to resettle the affected villagers permanently and neither any housing scheme has been checked out by the District Administration. No scheme for dam etc. has been prepared for the flood affected people of Kuani, Amy Kathinaiya rivers since independence till date. Compensation for the land acquired for the constructions of dams on the banks of Rapti and Ghaghra has not been paid fully so far.

I request the Government that full security of dams

may be ensured well in time before the havoc of flood and thoker, rump etc. may be built well in time and dams should be more strengthened so that the people of flood affected areas can get the transport facility there.

Mr. Chairman, Sir, the sailors and other people, engaged in flood relief work do not get their wages years together and now they are reluctant to participate in relief work. The sailors save the lives or villagers by taking the risk of their lives. But now they are being neglected. Their interests should be looked into. A link road should be constructed to link it with the main road by raising the level of villages of flood areas.

*[English]*

MR. CHAIRMAN : Please do not read it out. Please listen. You may put it in one or two sentences. Please do not read it out. The time given is for making a submission and so, please do not read out your statement here.

*(Interruptions)*

MR. CHAIRMAN : All the names are in the list. If you allow, we can complete the list quickly.

*(Interruptions)*

*[Translation]*

DR. SHAFIQR RAHMAN BARQ (Moradabad) : Mr. Chairman, Sir, I have also given the notice.

SHRIMATI BHAGWATI DEVI (Gaya) : I also want to speak.

SHRI VISHAMBHAR PRASAD NISHAD : Mr. Chairman, Sir I want to draw the attention of the House through you towards the flood affected areas of Uttar Pradesh. As Earlier to me the hon. Members were mentioning that the river starts to get flooded after the 15th of June . . .

*[English]*

MR. CHAIRMAN : This was already raised in the House. You have already raised it. This matter was already raised in the House. So, in one sentence, you may complete.

*[Translation]*

SHRI VISHAMBHAR PRASAD NISHAD : I have given the notice.